

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 159 OF 2016 &  
IA NO. 336 OF 2016**

**Dated: 16<sup>th</sup> December, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

<b>Central U.P. Gas Ltd.</b>		<b>...Appellant(s)</b>
	<b>Versus</b>	
<b>Petroleum &amp; Natural Gas Regulatory Board</b>		<b>...Respondent(s)</b>

Counsel for the Appellant(s) : Mr. K.K. Rai, Sr. Adv.  
Mr. S.K. Pandey  
Mr. Anshul Rai

Counsel for the Respondent(s) : Mr. Prashant Bezboruah  
Mr. Sumit Kishore

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **27.01.2017.**

**(B.N. Talukdar)**  
**Technical Member (P&NG)**  
Ts/vg

**(Justice Ranjana P. Desai)**  
**Chairperson**